CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00866/2019

DATED THIS THE 01ST DAY OF NOVEMBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Y. Lokesh Rao, Aged 60 years, S/o Yelloji Rao, Retd. MTS, Postal Training Centre, Mysore, Residing at No. 2, type-I Staff quarters, Postal Training Centre, Mysore 570 010

..... Applicant

(By Advocate Shri B. Venkateshan)

Vs.

- 1. The Union of India, Represented by the Secretary, Department of Posts, Dak Bhavan. New Delhi 110 001
- 2. The Director, Postal Training Centre, Mysore 570 010
- 3. The Director of Accounts [Postal], BG GPO Complex. Bangalore 560 001

....Respondents

(By Shri K. Dilip Kumar, Counsel for the Respondents)

ORDER (ORAL) (HON'BLE DR. K.B. SURESH, MEMBER (J)

Shri Dilip Kumar, learned counsel for the respondents, produces a letter dated 12.09.2019 indicating that Rs. 64,511/- recovered from the DCRG is being refunded, therefore, the OA has become infructuous.

2. The OA is disposed off as infructuous. No order as to costs.

(C.V. SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

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Annexures referred to by the applicant in OA No. 170/00866/2019

Annexure A1: Copy of the memo dated 20.07.2000 Annexure A2: Copy of the memo dated 19.01.2007

Annexure A3: Copy of the memo dated 22.09.2010

Annexure A4: Copy of the Audit Objection para 12 on SB of Lokesha Rao

Annexure A5: Copy of the memo dated 04.06.2011 Annexure A6: Copy of the memo dated 12.12.2012

Annexure A7: Copy of the interim order dated 19.07.2013 in OA No. 570/2013

Annexure A8: Copy of the final order dated 23.04.2014 in OA No. 570/2013

Annexure A9: Copy of the memo dated 30.03.2019

Annexure A10: Copy of the applicant's representation dated 07.05.2019

Annexure A11: Copy of the judgment dated 18.12.2014 in Civil Appeal No. 11627/2014

Annexure A12: Copy of the DOPT OM dated 02.03.2016

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